

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1080/252/ND/2018

IN THE MATTER OF:

M/s. Pr. Commissioner of IT-6

...PETITIONER

VS.

M/s. Morven Security Services Pvt. Ltd. &Anr.

...RESPONDENT

Section

Under Section 252

Order delivered on 04.11.2019

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. Gitesh Aneja, Proxy counsel

For the Respondent/ Corporate-debtor

:Ms. Radhika Malik, proxy counsel

ORDER

Proxy counsel for IT and proxy counsel for respondent are present. AROC is also present and consented to proceed further in the matter. Post the matter to 28.11.2019.

S - d

(V.K. Subburaj)
Member (T)

S - d

(P.S.N. Prasad)
Member (J)